[Shri Bhupesh Gupta.] you just rush like this? At the beginning of the Session, Sir, you have lunch hour, you adjourn before 5 o'clock, you do not have Saturday sittings and do not have even enough five minutes for business. It took him to read that list. I therefore request that something should be done about it.

Mr. CHAIRMAN: Yes. We will have, next week, work on Saturdaythe 18th-also. On the other days we will sit through lunch hour if business requires.

## CONSTITUTION (AMEND-THE MENT) BILL, 1961

[to amend article 343]

SHRI SUDHIR GHOSH (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was . put and the motion was adopted.

SHRI SUDHIR GHOSH: Sir. 1 introduce the Bill.

SHRI N. M. ANWAR (Madras): May I know, Sir, what the amendment is about?

Mr. CHAIRMAN: Have you not seen the papers?

SHRI N. M. ANWAR: Only the title is mentioned, Sir.

MR. CHAIRMAN: The amendment suggests that the official language of the Union shall be Hindi in Devanagari script and English shall be the alternate language of the Union.

# THE LAND ACQUISITION (AMEND-MENT) BILL, 1961

SHRI JUGAL KISHORE (Punjab): Sir, I move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

2398

The question was put and the motion was adopted,

SHRI JUGAL KISHORE: Sir, I introduce the Bill.

#### THE CONSTITUTION (AMEND-MENT) BILL, 1961

[to amend article 72]

SHRI BHUPESH GUPTA (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and motion was adopted.

SHRI BHUPESH GUPTA: Sir. I introduce the Bill.

### CONSTITUTION THE (AMEND-MENT) BILL, 1961

[to amend article 57]

SHRI BHUPESH GUPTA Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and motion was adopted.

SHRI BHUPESH GUPTA: Sir, I introduce the Bill.

## THE CONSTITUTION (AMEND-MENT) BILL, 1961

[to amend articles 74, 123, 124, 217 and the Second Schedule]

SHRI BHUPESH GUPTA (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.